

Neem

2413. SHRI KASHIRAM RANA :

SHRI PAWAN DIWAN :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the neem plays an important role as a long solution of the various ecological problem being faced by the country;

(b) if so, whether the Government are contemplating to declare the neem as a National Tree; and

(c) if so, the time by which it is likely to be declared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) :
(a) Neem tree yields multiple products like fodder, fuel, timber, medicines, oil etc. It is suitable for planting in degraded and dry tropical areas of the country. Because of its suitability and commercial utility, large scale plantations of the species have the potential of assisting in ecological rehabilitation of such degraded and dry areas.

(b) Presently, there is no proposal in this Ministry to declare Neem as a national Tree.

(c) Question does not arise.

[English]

Foodgrains Stock/Consumption

2414. SHRI PRATAPRAO B. BHONSLE : Will the Minister of FOOD be pleased to state the consumption of wheat and rice from Central Godowns for 1994-95 and likely for 1995-96?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : The domestic consumption of wheat and rice from the Central Pool for various purposes, including Public Distribution system/Revamped Public Distribution system, welfare Schemes, Open Sales etc. during 1994-95 was about 18.8 million tonnes. It is estimated that the domestic consumption of wheat and rice during 1995-96 will be around 19 million tonnes from the Central Pool.

Natural Calamities

2415. SHRI KRISHAN DUTT SULTANPURI :

SHRI RUPCHAND PAL :

SHRI CHINMAYANAND SWAMY :

SHRI RAM SINGH KASHWAN :

SHRI K.T. VANDAYAR :

SHRI BASUDEV ACHARIA :

SHRI VIJAY NAVAL PATIL :

SHRI SUBRATA MUKHERJEE :

SHRI SANTOSH KUMAR GANGWAR :

SHRI PANKAJ CHOWDHARY :

SHRIMATI KRISHNENDRA KAUR (DEEPA) :

SHRI RAM PAL SINGH :

SHRI BRIJBHUSHAN SHARAN SINGH :

SHRI MANPHOOL SINGH :

SHRI DHARMABHIKSHAM :

SHRI J. CHOKKA RAO :

Will the Minister of AGRICULTURE be pleased to state :

(a) Whether the Government have assessed the losses suffered by the States/Union Territories as a result of the natural calamities such as heavy rain, flood, cyclone and drought during August-November, 1995;

(b) if so, the details of losses suffered in regard to human lives, standing crops, houses and livestock, State-wise and Union-Territory-wise; and

(c) the number of families compensated so far. State-wise and Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b) A Statement indicating the loss of human lives and livestock and damage to crops and houses due to floods/cyclones in various States during August-November, 1995 is enclosed. This is based on the information received from the State Governments and the reports of the Central Teams which visited the affected States.

(c) Relief and rehabilitation measures in the wake of natural calamities are undertaken by the concerned State Governments. As such, Government of India do not maintain information regarding assistance provided to various sections of affected population.

STATEMENT

Damage due to Flood, Cyclone during August-November, 1995

Sl. No.	State	Cropped Area Affected (in lakh hectares)	Houses Damaged	Human Lives Lost	Cattle Heads Lost
1.	Andhra Pradesh	8.77	149860	147	3789
2.	Arunachal Pradesh	0.04	N.R.	7	71
3.	Assam	7.00	38644	63	14690
4.	Bihar	4.23	180000	528	4122
5.	Delhi	Neg.	404000	NIL	23500
6.	Haryana	6.62	221578	168	3206
7.	Himachal Pradesh	3.45	12128	114	5628
8.	Jammu & Kashmir	0.41	36693	167	33630
9.	Karnataka	0.05	734	11	15
10.	Kerala	0.12	3474	57	N.R.
11.	Maharashtra	0.03	2566	28	68
12.	Orissa	10.21	15000	19	N.R.
13.	Punjab	2.53	145452	126	1574
14.	Rajasthan	5.90	132000	122	1500
15.	Uttar Pradesh	7.99	88455	357	1259
16.	West Bengal	4.43	409328	239	4181

Integrated Farming in Coconut Holding

2416. SHRIMATI SUSEELA GOPALAN :

PROF. K.V. THOMAS :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any Centrally sponsored scheme "Integrated Farming in coconut Holding" is being implemented by which the Coconut trees having root wilt disease are uprooted and destroyed;

(b) if so, the estimated number of trees cut off annually under this scheme;

(c) whether the Kerala government has submitted a proposal for enhancement in the number of coconut Palms affected by the root wilt disease to be cut and removed under the scheme;

(d) if so, the details thereof;

(e) the reaction of the Government to this proposal;

(f) the amount paid to the farmers under the scheme so far;

(g) whether adequate amount has been earmarked during the eighth Plan for this scheme; and

(h) if so, the allocation thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) The number of Palms cut and removed under this scheme as reported by the Government of Kerala is as under:

1992-93	139961
1993-94	87255
1994-95	137995
1995-96	112500 (target)

(c) and (d). Yes, Sir, the proposal seeks enhancement of Physical targets of removal of palm to over 34 Lakhs. The Govt. of Kerala has submitted a